

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2836
ANSWERED ON:14.03.2000
REIMBURSEMENT TO PENSIONERS
JAWAHAR LAL JAISWAL

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any provision for reimbursement of medical expenses incurred on account of treatment of serious ailments by the retired Government employees;
- (b) if so, whether this facility is available to those employees who were availing the C.G.H.S. facility during their services;
- (c) if so, whether such employees also get full reimbursement who did not avail this facility due to non-availability of hospital near their residence after retirement; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRI N.T. SHANMUGAM)

- (a) Yes, Sir. The pensioners who are CGHS beneficiaries and hold a valid CGHS card are eligible for reimbursement of medical expenditure incurred by them on their serious ailments, provided the treatment is taken in a CGHS covered city after following the proper procedures prescribed by the Government.
- (b) Yes, Sir.
- (c)&(d) The serving Central Government employees are reimbursed the medical expenditure at the rates fixed by the Government, if the treatment is taken in a private recognised hospital under CGHS or under CS(MA) Rules, 1944, with the prior permission of the authorities. If the treatment is taken in a Government hospital, full reimbursement is made to the Government servants.